

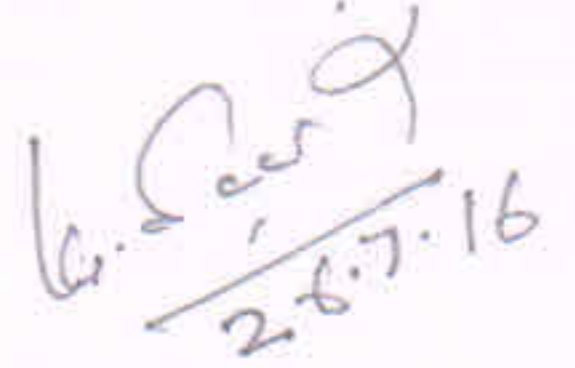
F.No. J-11015/6/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
New Delhi, 25.07.2016

ORDER

The President is pleased to accept the resignation of Shri S. Kumaresan, Additional Standing Government Counsel before District & Subordinate Courts, Chennai, with immediate effect, consequently his name occurring at Sr. No. 13 in the list of Additional Standing Govt. Counsel before District & Subordinate Courts, Chennai in order No. J-11015/6/2016-Judl. dated 31.05.2016, stands deleted with effect from the date of this order.

2. Hindi version of this order will follow.


25.7.16

(G. S. Yadav)

Joint Secretary & Legal Adviser

Copy for information to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri G. Rajagopalan, Addl. Solicitor General of India, High Court Building, Madras High Court, Chennai-600104.
3. Office of the District & Sessions Judge, Chennai, Tamil Nadu.
4. Shri D. Chandar, Standing Government Counsel, No. 31/10, Kappal Polu Street, Old Washermenpet, Chennai-600021.
5. The Accountant General, Chennai for information.
6. Shri S. Kumaresan, Advocate, No. 160, 3rd Floor, Hussain Plaza, Thambu Chetty Street, Chennai-600001.
7. Pay & Account Office, Department of Legal Affairs.
8. The Cash (LA) Section in connection with retainership fee to above mentioned Standing Government Counsels.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
11. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial Section)